

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/44(CHE)/2023 in IA/558/2021**

**PETITION NUMBER : IBA/1263/2019**

**NAME OF THE PETITIONER : M/s.Gopalan Enterprises (India) Pvt Ltd**

**NAME OF THE RESPONDENT(S) : Insolvency Resolution Professional For  
Ultra Tiles Pvt Ltd & 2 Others**

**UNDER SECTION : Sec 60(5) of IBC, 2016**  
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**ORDER**

None for the Applicant. Ld. Counsel Mr. Saai Sudharsan for R1. Ld. Counsel Ms. M.B. Ramya from the office of Ld. Counsel Mr. N.P. Vijay Kumar for R3.

Pleadings of the Respondents are complete.

Counsel for R1 is permitted to file a memo within a week.

R3 is directed to serve a copy of the counter on Counsel for R1 within 7 days from today.

Applicant is given final opportunity to appear on the next date of hearing failing which the application will be dismissed.

Post the application for hearing on **19.12.2023**.

-SD-

**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-SD-

**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

Phk